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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/13	TP 45/16	Hearing	397/ 398	Tourism Fin. Corpn. I. Ltd. & Anr. Vs. Hotel Paraag Pvt. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1) Shashi Keerthi S.v [for petitioner] 
9900843474

ORDER

Counsel for petitioner is present. No representation for respondent. Counsel for petitioner reported the senior counsel is unable to attend the Tribunal today. List it finally on 29/09/2017 and no further adjournment will be given.


MEMBER(J)


MEMBER(T)